

LOK SABHA  
STARRED QUESTION NO. \*294  
TO BE ANSWERED ON 09.08.2023

SILK SAMAGRA-2

\*294. SHRI CHANDRA SEKHAR SAHU:  
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether the Union Government is supporting States by rolling out various schemes under Silk Samagra-2 for greater development of this sector;
- (b) if so, the details of the financial assistance provided during the last three years, State-wise including Odisha and Maharashtra;
- (c) whether some States are not being able to leverage the required benefits from the said schemes due to skewed distribution of resources among various sectors and following exclusions in the Central Sector Schemes;
- (d) if so, whether the Union Government proposes to consider necessary amendments/modifications in the SOP, Guidelines to promote Castor based Ericulture industries;
- (e) whether the Union Government also proposes to consider facilitating and funding for establishment of large industrial silk spinning unit for new entrepreneurs/start-ups/existing entrepreneurs under the central sector scheme Silk Samagra-2; and
- (f) if so, the details thereof, State-wise including Odisha and Maharashtra?

उत्तर  
ANSWER  
वस्त्र मंत्री (श्री पीयूष गोयल)  
MINISTER OF TEXTILES  
(SHRI PIYUSH GOYAL)

(a) to (f):- A statement is laid on the Table of the House.

**Statement referred to in reply to the Lok Sabha Starred Question No. \*294 asked by SHRI CHANDRA SEKHAR SAHU & SHRI RAHUL RAMESH SHEWALE to be answered on 09.08.2023 regarding “SILK SAMAGRA-2”**

(a): Government of India through Central Silk Board (CSB) has been implementing Central Sector Scheme ‘Silk Samagra-2’ from the year 2021-22 to 2025-26 for overall development of sericulture sector in the country. Under the scheme, provision is made to support States towards implementation of various beneficiary-oriented field level interventions and components covering activities in silk chain.

(b): The State-wise financial assistance provided during the last three years including Odisha & Maharashtra under ‘Silk Samagra’ & ‘Silk Samagra-2’ schemes is given in the **Annexure**.

(c): 26 silk producing States except Kerala leveraged the required benefits under the scheme by submitting proposals in compliance to scheme guidelines. Proposal from Kerala has not been received so far.

(d): The objective of Silk Samagra-2 scheme is to support small and marginal farmers/stakeholders of silk sector through States under beneficiary components. These beneficiary components are designed based on the prevailing requirement of the silk sector in the country and the components recommended by the CSB Research Institutes.

In respect of Erisilk sector, provision of assistance is available for silkworm rearing, spinning and other components under the scheme. The castor based Eri silkworm rearers can also avail these benefits except for castor plantation, as provision made under the scheme is only for eri perennial host plantation viz. Kesseru/Ailanthus varieties.

(e) & (f): There is a provision under Silk Samagra-2 scheme to provide assistance for establishment of silk reeling units like Automatic Reeling unit, Twisting unit, Multi-end reeling unit etc. and also Miniature Eri spinning plant for new entrepreneurs/ start-ups / existing entrepreneurs.

**Annexure referred in reply to part (b) of the Starred Question No. \*294 for 09.08.2023 regarding Silk Samagra-2**

**State/Region-wise financial assistance provided under ‘Silk Samagra’ & ‘Silk Samagra-2 schemes during the last three years (2020-21 to 2022-23)**

**(Rs. In Lakhs)**

S.No.	State	2020-21	2021-22	2022-23
		Silk Samagra	Silk Samagra-2	
1	Karnataka	5,756.07	10,140.19	1,538.38
2	Andhra Pradesh	2,251.10	2,496.27	0.00
3	Telangana	1,391.71	567.79	3,421.71
4	Tamilnadu	1,432.52	1,968.09	3,335.46
5	Maharashtra	0.00	106.68	284.94
6	Uttar pradesh	357.00	2,529.74	0.00
7	Madhya Pradesh	8.26	0.00	293.18
8	Chattisgarh	84.75	1,478.19	2,895.83
9	West Bengal	5.51	0.00	721.12
10	Bihar	364.63	1,177.44	1,031.48
11	Jharkhand	54.24	0.00	273.94
12	Odisha	226.97	76.63	355.92
13	Jammu & Kashmir	0.00	546.65	0.00
14	Himachal Pradesh	772.86	0.00	0.00
15	Uttarakhand	269.74	511.82	784.09
16	Haryana	26.56	241.24	0.00
17	Punjab	117.72	241.73	81.76
18	Assam	97.68	672.42	2,150.14
19	Bodoland Territorial Council (BTC)	758.50	909.13	1,936.03
20	Arunachal Pradesh	0.00	2,364.26	2,619.15
21	Manipur	0.00	0.00	3,248.96
22	Meghalaya	62.46	1,039.11	632.08
23	Mizoram	470.13	967.63	2,006.90
24	Nagaland	237.35	2,249.35	1,521.04
25	Sikkim	0.00	119.00	629.57
26	Tripura	0.00	0.00	152.00

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